

Provision of Safe Drinking Water to the Problem Villages

3031. SHRI SURAJ BHAN :
SHRI ATAL BIHARI VAJ-
PAYEE :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) how many problem villages were provided safe drinking water in various States during the three years 1980 to 1983 and also during the three years' 1977 to 1980 and what was the expenditure incurred in each one of the periods ;

(b) how many more problem villages are estimated to be covered in the remaining period of the Sixth Plan and how much balance is likely to be spilled over to the Seventh Plan ; and

(c) names of States where funds in this regard were not fully utilised during the past 3 years ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :
(a) As in Statements-I to IV laid on the Table of the House. (Placed in Library. See No. LT-7247/83).

(b) After a coverage of 101659 problem villages during the first 3 years of the Sixth Plan, the target for 1983-84 is 48846 problem villages, and the balance number of problem villages as on 1.4.1984 is 82998. As far as the spill over of problem villages to the Seventh Plan is concerned, the final and correct assessment can only be made after the appraisal at the end of the Sixth Plan.

(c) The information regarding the Accelerated Water Supply Programme is in Statement IV laid on the Table of the House. (Placed in Library. See No. LT 7247/83).

Provision of subsidy to Karnataka for Housing Schemes for Plantation Workers

3032. SHRI LAKSHMAN MALLICK :
Will the Minister of WORKS AND HOUSING be pleased to state ;

(a) whether his Ministry proposes to give subsidy for housing schemes for plantation workers to Karnataka ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) and (b). Under the Central Sector Scheme of Subsidised Housing for Plantation Workers, the Government of Karnataka has been sanctioned an amount of Rs. 4.00 lakhs as subsidy during the Year 1983-84.

Works Undertaken under Denida Chroner for Welfare of Fishermen in Karnataka

3033. SHRI S.B. SIDNAL : Will the Minister of AGRICULTURE be pleased to state the details of the works undertaken under Denida Chroner available for the welfare projects of the traditional fisherman of Denida Tadari (Karnataka) ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : Major components of the Indo-Danish Fisheries Project at Tadri in Karnataka are : construction of a fishing harbour ; shore facilities ; fishing vessels ; and a housing colony for fishermen.

Rent Control Cases in Delhi Courts

3034. SHRI SATISH AGARWAL :
SHRI BABURAO PARANJPE :

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 1294 on 1 August, 1983 regarding rent control cases in Delhi and state :

(a) the number of cases pending in Courts of Delhi Rent Control Tribunal, Rent Controller and Additional Rent Controllers and the rate of the disposal of cases in each court and the comparable figures for any of the years following the implementation of Delhi Rent Control Act ;

(b) the number of Rent Control cases pending in Delhi High Court along with